

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No.HHC/Admn.6 (20)/77-XVII-

Dated Shimla, the 26th February, 2014.

NOTIFICATION

In partial modification of the Notification No.HHC/Admn.6(20)/77-XVII-30780-809 dated 6.11.2013, 21st June, 2014(Saturday) will be Court working day in the High Court instead of 22nd March, 2014(Saturday)as notified earlier.

BY ORDER

REGISTRAR GENERAL

Endst. No.HHC/Admn.6 (20)/77-XVIII-

Dated: 26.2.2014.

Copy forwarded for information to:-

1. The Secretary Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary to the Govt. of H.P. Shimla.
4. The Secretary/Special Secretary/Additional Secretary (Law) to the Govt. of H.P. Shimla.
5. The Registrar General, all High Courts in India.
6. The Registrar General/Registrar (Administration), Registrar (Rules), Registrar(Judicial) and Registrar(Vigilance) High Court of H.P., Shimla.
7. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice High Court of H.P., Shimla.
8. All the OSDs./C.P.C./Administrator –Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla.
9. All the Additional Registrars, High Court of H.P.
10. The Secretary Lokayukta, H.P., Shimla.
11. All the District/Additional District & Sessions Judges, in H.P.
12. The Presidents, District Consumers forums, Shimla, Mandi and Dharamshala, H.P.
13. The Presiding Officers, Labour Court, Shimla and Dharamshala, H.P.
14. The Legal Advisor, Lokayukta, Himachal Pradesh, Shimla.
15. The Member Secretary/Administrative Officer, H.P. State Legal Aid Service Authority, Shimla-9.
16. The Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla -171005.
17. All the Civil Judges (Sr. Division/ Jr. Division) in H.P.

18. The Joint Director/Deputy Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla -171005.
19. The Secretary, Supreme Court Bar Association, New Delhi.
20. The Secretary, H.P. High Court Bar Association, Shimla.
21. The Secretary, Bar Council of India, New Delhi.
22. The Secretary, Bar Council, of H.P. Shimla.
23. The Secretaries of Bar Associations in H.P.
24. The Accountant General, H.P., Shimla.
25. The Advocate General, H.P., Shimla.
26. The Deputy Registrars/Assistant Registrars, High Court of H.P., Shimla.
27. All the Secretaries /Court Masters/Private Secretaries/Chief Librarian/Section Officers/Marriage Counselor/Public Relation Officer/Protocol Officer/Court Officer, Court Managers, High Court of H.P., Shimla for information and necessary action.
28. The Secretary Private Secretary/P.A to the Registrar General/Registrar(Administration),Registrar(Rules), Registrar(Judicial) and Registrar(Vigilance) High Court of H.P., Shimla.
29. The Technical Director, NIC Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office Order No. HHC/Admn.1(18)/78-XI-9934-41, dated 8.4.2011.
30. The President/General Secretary, H.P. High Court Non-Gazetted Employees Association, Shimla.
31. Guard file.

Officer on Special Duty
(Organization & Administration)